NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/203/2017

NAME OF THE PETITIONER(S)

: E. RANGA RAO

NAME OF THE RESPONDENT(S)

: THE COIMBATORE COSMOPOLITN CLUB

UNDER SECTION

: 213

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. S. Kartlik Roja

Counselfor Respondent

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is extended at request. Put up on 18.01.2018.

- Sd F (S VIJAYARAGHAVAN) Member (Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc